

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Transfers and Postings of Judicial Officers.

ORDER

No.: 1638 of 2025/RG

Dated:14.11.2025

In the interest of administration, the following transfers and postings of Judicial Officers are hereby ordered:-

District Judges

1. Shri Yash Paul Bourney, Principal District and Sessions Judge, Jammu is transferred and posted as Member, J&K Special Tribunal, Jammu on deputation basis against the vacant post.
2. Shri Ravinder Nath Wattal, Principal District and Sessions Judge, Samba is transferred and posted as Principal District and Sessions Judge, Jammu vice Shri Yash Paul Bourney.
3. Shri Mohinder Kumar Sharma, Principal Secretary to Hon'ble the Chief Justice is transferred and posted as Registrar General, High Court of J&K and Ladakh. He shall also hold the additional charge of Principal Secretary to Hon'ble the Chief Justice.
4. Ms. Jeema Bashir, Presiding Officer MACT, Srinagar is repatriated from deputation and posted as Principal District and Sessions Judge, Bandipora vice Shri Khalil Ahmed Chowdhary.
5. Shri Haq Nawaz Zargar, Special Judge Anti Corruption, Jammu is transferred and posted as Principal District and Sessions Judge, Srinagar vice Shri Tasleem Arief.
6. Shri Tasleem Arief, Principal District and Sessions Judge, Srinagar is transferred and posted as Special Judge Anti Corruption, Srinagar against the vacant post.
7. Ms. Sonia Gupta, Director, J&K Judicial Academy is transferred and posted as Special Judge, Anti Corruption, Jammu vice Shri Haq Nawaz Zargar.
8. Shri Naseer Ahmed Dar, Additional District and Sessions Judge, Baramulla is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his posting as Director, J&K Judicial Academy vice Ms. Sonia Gupta.
9. Ms. Kalpana Revo, Presiding Officer, Labour and Industrial Tribunal is repatriated from deputation and posted as Principal District and Sessions Judge, Udhampur w.e.f 01.01.2026.

Till 31.12.2025, the officer shall, however, work against the post of District Judge, Leave Reserve, Jammu.

10. Shri Khalil Ahmed Chowdhary, Principal District and Sessions Judge, Bandipora is transferred and posted as Principal District and Sessions Judge, Reasi against the vacant post.

11. Shri Ashwani Kumar Sharma, Principal District and Sessions Judge, Poonch is transferred and posted as Principal District and Sessions Judge, Samba vice Shri Ravinder Nath Wattal.
12. Shri Ajay Kumar Gupta, Principal Judge, Family Court, Jammu is transferred and posted as Principal District and Sessions Judge, Ramban w.e.f 01.12.2025.

Till 30.11.2025, the officer shall work against the post of Registrar Inspection, High Court Wing Srinagar.

13. Shri Naushad Ahmad Khan, One Man Forest Authority is repatriated from deputation and is posted as 2nd Additional District and Sessions Judge, Srinagar vice Ms. Swati Gupta.
14. Ms. Sandeep Kour, Registrar Judicial, Jammu is transferred and posted as Principal Judge, Family Court, Jammu vice Shri Ajay Kumar Gupta.
15. Shri Anoop Kumar Sharma, Registrar Computers (I.T), High Court of J&K and Ladakh is transferred and posted as 2nd Additional District and Sessions Judge, Jammu vice Shri Amit Sharma.
16. Shri Amit Sharma, 2nd Additional District and Sessions Judge, Jammu is transferred and posted as District Judge, Leave Reserve, Jammu vice Shri Arun Kumar Kotwal.
17. Shri Yash Pal Sharma, Special Judge, NDPS, Jammu is transferred and posted as Additional District and Sessions Judge, Udhampur w.e.f 01.01.2026.

Till 31.12.2025, the officer shall work as Member Secretary, Ladakh Legal Services Authority on deputation basis against the vacant post.

18. Shri Khem Raj, Registrar Rules, High Court of J&K and Ladakh is transferred and posted as Presiding Officer MACT, Jammu on deputation basis against the vacant post.
19. Shri Parvaiz Iqbal, Presiding Officer, Fast Track Court, Kulgam is transferred and posted as Special Judge, NDPS, Jammu vice Shri Yash Pal Sharma.

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20. Shri Manoj Parihar, Principal District and Sessions Judge, Leh is transferred and posted as Presiding Officer, Labour and Industrial Tribunal on deputation basis vice Ms. Kalpana Revo.
 21. Ms. Spalzes Angmo, Principal District and Sessions Judge, Kargil is transferred and posted as Principal District and Sessions Judge, Leh vice Shri Manoj Parihar.
 22. Shri Ahsan-ullah Parvaiz Malik, Additional District and Sessions Judge, Poonch is transferred and posted as Principal District and Sessions Judge, Poonch vice Shri Ashwani Kumar Sharma.
 23. Shri Arun Kumar Kotwal, District Judge, Leave Reserve is transferred and posted as One Man Forest Authority on deputation basis vice Shri Naushad Ahmad Khan.
 24. Shri Sushil Singh, Additional District and Sessions Judge, Bandipora is transferred and posted as Additional District and Sessions Judge, Poonch vice Shri Ahsan-ullah Parvaiz Malik.

25. Shri Faizan Ul Haq Iqbal, Additional Sessions Judge, Anti Corruption, Srinagar is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his posting as Registrar Rules, High Court of J&K and Ladakh vice Shri Khem Raj.
26. Ms. Swati Gupta, 2nd Additional District and Sessions Judge, Srinagar is transferred and her services are placed at the disposal of Hon'ble the Chief Justice for her posting as Registrar Judicial, High Court Wing Jammu vice Ms. Sandeep Kour.
27. Ms. Rafia Hassan, Additional District and Sessions Judge, Ganderbal is transferred and posted as Presiding Officer, Fast Track Court, Kulgam vice Shri Parvaiz Iqbal.
28. Shri Mir Wajahat, Civil Judge (Senior Division) upon his appointment as District Judge (Entry Level) on adhoc basis, vide Government Order No. 15108-JK(LD) of 2025 dated 17.10.2025, is posted as Additional District and Sessions Judge, Bandipora vice Shri Sushil Singh.
29. Ms Fozia Paul, Civil Judge (Senior Division) upon her appointment as District Judge (Entry Level) on adhoc basis, vide Government Order No. 15108-JK(LD) of 2025 dated 17.10.2025, is posted as Additional District and Sessions Judge, Ganderbal vice Ms. Rafia Hassan.
30. Ms. Mehreen Mushtaq, Civil Judge (Senior Division) upon her appointment as District Judge (Entry Level) on adhoc basis, vide Government Order No. 15108-JK(LD) of 2025 dated 17.10.2025, is posted as Additional Sessions Judge Anti Corruption, Srinagar vice Shri Faizan Ul Haq Iqbal.
31. Shri Feroz Ahmad Khan, Civil Judge (Senior Division) upon his appointment as District Judge (Entry Level) on adhoc basis, vide Government Order No. 15108-JK(LD) of 2025 dated 17.10.2025, is posted as Special Judge UAPA, Baramulla against the vacant post.
32. Shri Imran Hussain Wani, Civil Judge (Senior Division) upon his appointment as District Judge (Entry Level) on adhoc basis, vide Government Order No. 15108-JK(LD) of 2025 dated 17.10.2025, is posted as Special Judge NDPS, Anantnag against the vacant post.
33. Ms. Preet Simran Kour, Civil Judge (Senior Division) upon her appointment as District Judge (Entry Level) on adhoc basis, vide Government Order No. 15108-JK(LD) of 2025 dated 17.10.2025, is posted as 4th Additional District and Sessions Judge, Srinagar against the vacant post.
34. Shri Fayaz Ahmed Qureshi, Civil Judge (Senior Division) upon his appointment as District Judge (Entry Level) on adhoc basis, vide Government Order No. 15108-JK(LD) of 2025 dated 17.10.2025, is posted as Presiding Officer MACT, Srinagar on deputation basis vice Ms. Jeema Bashir.
35. Upon his appointment as District Judge (Entry Level) on adhoc basis, vide Government Order No. 15108-JK(LD) of 2025 dated 17.10.2025, the services of Shri Umesh Sharma are placed at the disposal of Hon'ble the Chief Justice for his posting as Registrar Computers (I.T), High Court of J&K and Ladakh vice Shri Anoop Kumar Sharma.
36. Shri Sheikh Gowher Hussain, Civil Judge (Senior Division) upon his appointment as District Judge (Entry Level) on adhoc basis, vide

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Government Order No. 15108-JK(LD) of 2025 dated 17.10.2025, is posted as Principal District and Sessions Judge, Kargil vice Ms. Spalzes Angmo.

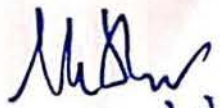
37. Shri Aadil Mushtaq, Civil Judge (Senior Division) upon his appointment as District Judge (Entry Level) on adhoc basis, vide Government Order No. 15108-JK(LD) of 2025 dated 17.10.2025, is posted as Additional District and Sessions Judge, Baramulla vice Shri Naseer Ahmad Dar.

Civil Judges (Senior Division)

1. Ms. Tabassum, Chief Judicial Magistrate, Ganderbal is transferred and posted as Chief Judicial Magistrate, Srinagar vice Shri Aadil Mushtaq.
2. Shri Munish Kumar Manhas, Chief Judicial Magistrate, Kishtwar is transferred and posted as Chief Judicial Magistrate, Jammu vice Ms. Preet Simran Kour.
3. Shri Tsewang Phuntsog, Chief Judicial Magistrate, Leh is transferred and posted as Chief Judicial Magistrate, Kargil vice Shri Wangial Tsering.
4. Ms. Phuntsog Angmo, Special Mobile Magistrate, Leh is transferred and posted as Chief Judicial Magistrate, Leh vice Shri Tsewang Phuntsog.
5. Shri Riyaz Ahmad, Special Mobile Magistrate, Rajouri is transferred and posted as Chief Judicial Magistrate, Shopian vice Shri Sheikh Gowher Hussain.
6. Ms. Tabassum Qadir Parray, Sub Judge, Bijbehara is transferred and posted as Secretary DLSA, Srinagar vice Shri Sajad Ur Rehman.
7. Shri Sajad Ur Rehman, Secretary DLSA, Srinagar is transferred and posted as Chief Judicial Magistrate, Anantnag vice Shri Feroz Ahmad Khan.
8. Shri Altaf Hussain Khan, Sub Judge, Pattan is transferred and posted as Chief Judicial Magistrate, Kulgam vice Ms. Mehreen Mushtaq.
9. Shri Deputy Kumar, Sub Judge, Nowshera is transferred and posted as Chief Judicial Magistrate, Kishtwar vice Shri Munish Kumar Manhas.
10. Ms. Nusrat Ali Hakak, Secretary DLSA, Budgam is transferred and posted as Chief Judicial Magistrate, Ganderbal vice Ms. Tabassum.
11. Shri Sunil Kumar, Sub Judge, Jammu is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his further posting as Secretary, High Court Legal Services Committee vice Shri Jeewan Kumar.
12. Ms. Smriti Sharma, Secretary DLSA, Jammu is transferred and posted as Chief Judicial Magistrate, Samba vice Shri Umesh Sharma.
13. Ms. Sumati Sharma, Special Mobile Magistrate, Jammu is transferred and posted as Secretary DLSA, Udhampur against the vacant post.

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14. Shri Rajeev Kumar Tadyal, Railway Magistrate, Jammu is transferred and posted as Sub Judge, Bijbehara Ms. Tabassum Qadir Parray.
15. Shri Touseef Ahmad Magrey, Special Mobile Magistrate (T), Srinagar is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his further posting as Joint Registrar Inspection, Srinagar against the vacant post.
16. Shri Jeewan Kumar, Secretary, High Court Legal Services Committee is transferred and posted as Sub Judge, Jammu vice Shri Sunil Kumar.
17. Shri Iqbal Rafiq Vakil, Sub Judge, Chadoora is transferred and posted as Chief Judicial Magistrate, Sopore vice Shri Mir Wajahat.
18. Shri Shafeeq Ahmad Malik, Sub Judge, Vailoo is transferred and posted as Sub Judge, Chadoora vice Shri Iqbal Rafiq Vakil.
19. Shri Wangial Tsering, Chief Judicial Magistrate, Kargil is transferred and posted as Special Mobile Magistrate, Leh vice Ms. Phuntsog Angmo.
20. Shri Abdul Bari, City Judge, Srinagar is transferred and posted as Chief Judicial Magistrate, Budgam vice Shri Imran Hussain Wani.
21. Shri Faizan I Nazar, Special Mobile Magistrate, Srinagar is transferred and posted as Sub Judge, LRP, Srinagar vice Shri Fayaz Ahmad Qureshi. He shall look after the work of CPC, e-Courts, High Court of J&K and Ladakh.
22. Ms. Kamiya Singh Andotra, Secretary DLSA, Kathua is transferred and posted Special Mobile Magistrate, Srinagar vice Shri Faizan I Nazar.
23. Shri Sandeep Singh Sen, Secretary DLSA, Samba is transferred and posted Railway Magistrate, Jammu vice Shri Rajeev Kumar Tadyal.
24. Shri Slahuddin Ahmed, Secretary DLSA, Kishtwar is transferred and posted Special Mobile Magistrate, Jammu vice Ms. Sumati Sharma.
25. Ms. Maleeka Sharma, Civil Judge (Junior Division) upon her adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1533/RG dated 15.10.2025, is posted as Secretary DLSA, Jammu vice Ms. Smriti Sharma.
26. Ms. Ananta Raina, Civil Judge (Junior Division) upon her adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1533/RG dated 15.10.2025, is posted as Special Mobile Magistrate, Rajouri vice Shri Riyaz Ahmad.
27. Shri Shabir Ahmad Malik, Civil Judge (Junior Division) upon his adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1533/RG dated 15.10.2025, is posted as Special Mobile Magistrate (T), Srinagar vice Shri Touseef Ahmad Magrey.
28. Shri Altaf Ahmad Mir, Civil Judge (Junior Division) upon his adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1533/RG dated 15.10.2025, is posted as Sub Judge, Vailoo vice Shri Shafeeq Ahmad Malik.
29. Ms. Meera Bangotra, Civil Judge (Junior Division) upon her adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1533/RG dated 15.10.2025, is posted as Secretary DLSA, Kishtwar vice Shri Slahuddin Ahmad.


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30. Ms. Asma Chowdhary, Civil Judge (Junior Division) upon her adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1533/RG dated 15.10.2025, is posted as Secretary DLSA, Samba vice Shri Sandeep Singh Sen.
31. Ms. Urvashi Raina, Civil Judge (Junior Division) upon her adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1533/RG dated 15.10.2025, is posted as Secretary DLSA, Kathua vice Ms. Kamiya Singh Andotra.
32. Shri Anjeet Singh, Civil Judge (Junior Division) upon his adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1533/RG dated 15.10.2025, is posted as Sub Judge (Electricity Magistrate), Pattan vice Shri Altaf Hussain Khan.
33. Ms. Suhashni Vasisatha, Civil Judge (Junior Division) upon her adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1533/RG dated 15.10.2025, is posted as Sub Judge, Nowshera vice Shri Deputy Kumar.
34. Shri Tarun Mahajan, Civil Judge (Junior Division) upon his adhoc promotion as Civil Judge (Senior Division), vide High Court Order No. 1533/RG dated 15.10.2025, is posted as City Judge, Srinagar vice Shri Abdul Bari.

Note:-

- i. The Officers sent on deputation shall report to the Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu till their deputation orders are received from Government.
- ii. The transferee Judges shall ensure that all matters pending for judgments/part heard, are completed and judgment/orders are pronounced in such matters before moving.
- iii. The transferee Officers shall hand over the charge to any other available Judicial Officer.

By Order.


(M.K Sharma)

Registrar General (Officiating)

Dated: 14 .11.2025

No.: 70788-837/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for information of their Lordships.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu;
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
5. Director, J&K Judicial Academy, Jammu;
6. Registrar Rules, High Court of J&K and Ladakh, Jammu;
7. Registrar (I.T) Computers, High Court of J&K and Ladakh, Jammu;
8. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
9. All Principal District and Sessions Judges, UTs of J&K and Ladakh;
10. Joint Registrar (Judicial), High Court of J&K and Ladakh, Jammu/Srinagar;
11. CPC, e-Courts, High Court of J&K and Ladakh, Jammu;
12. Concerned Judicial Officers _____;
13. Director Finance, High Court of J&K and Ladakh, Jammu.
14. Accounts Officers of both the wings of the High Court
15. Incharge Statistical Section, High Court of J&K and Ladakh;
..... for information and necessary action.
16. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
17. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
18. Order File.


Registrar General (Officiating)